

**Food Safety and Standards Authority of India**  
(A Statutory Authority established under the Food Safety & Standards Act, 2006)  
(HR Division)  
**FDA Bhawan, Kotla Road, New Delhi- 110 002**

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**OFFICE ORDER / कार्यालय आदेश सं 145/2022**

**Subject: Partial Modification in office order no. 11/2022 dated 18<sup>th</sup> January, 2022- reg.**

In partial modification to the office order 11/2022 dated 18<sup>th</sup> January, 2022, declaring CPIOs and Appellate Authorities, following changes/ modifications in serial no. 1 of the table has been decided with the approval of the competent authority:

S.No.	Division	Subject Matter	CPIO	Appellate Authority
1	Human Resource & Finance Division	(b) Establishment Unit- I (c) Establishment Unit- II (d) Knowledge Resource Center and Document Cell	Sh. Sasi Kanta Bhuyan, Assistant Director	Sh. Umesh Kumar Jain, Joint Director
		(e) Vigilance Unit	Sh. Madan Mohan Khantwal, Assistant Director	Sh. Praveen Jargar, Joint Director

2. Other contents of the Office Order no. 11/2022 dated 18th January, 2022 shall remain unchanged.

(Keerti Raj)  
Assistant Director(HR)

To:-

1. All Officers/Officials/Staffs of FSSAI HQ.
2. ED(HR)/JD(HR) of FSSAI HQ.
3. Sr. PS to Office of CEO/ PS to Office of CP
4. All Directors/Heads of FSSAI HQ.
5. All Directors (Regions/Labs) of FSSAI
6. Director (GA), FSSAI, HQ...for necessary action.
7. IT Division – for uploading on website and eoffice dashboard.